

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:2460
ANSWERED ON:03.12.2009
LAND ACQUISITION FOR SETTING UP OF STEEL PLANTS
Ahir Shri Hansraj Gangaram

Will the Minister of STEEL be pleased to state:

- (a) whether a large number of land acquisition and forest clearance applications for iron ore mines and steel plants are lying pending with the Government;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has received any proposal to set up steel plant near iron ore reserves situated in forest areas of the country;
- (d) if so, whether the Government has taken any steps to set up steel plants near Surjagarh iron ore mines located in Vidarbha region of Maharashtra; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF STEEL(SHRI A. SAI PRATHAP)

(a)&(b): Large integrated steel projects are resource intensive involving land acquisition, forest clearance, allocation of raw material resources, power and water supply. These issues are dealt by the concerned Ministries and State Governments, in accordance with the relevant Acts, Rules and Policies. Ministry of Steel is, however, closely monitoring the issues in respect of the Public Sector Units under its administrative control. According to the information available, Steel Authority of India Limited (SAIL) and Rashtriya Ispat Nigam Limited (RINL) have no pending land acquisition. NMDC Limited, which is setting up a 3.0 million tonnes per annum (mtpa) steel project at Nagarnar in Chhattisgarh has a land requirement of 1772.16 acres, out of which 995 acres of land is in its possession.

The detailed status of forest clearance application under process in respect of SAIL and NMDC Limited are enclosed at Annexure.

(c) There is no specific provision regarding locational set up of the plants, as long as the location is in compliance with forest, environmental and other such relevant legal provisions. Therefore such proposals do not require the approval of the Central Government.

(d)&(e): The information is being collected from the Government of Maharashtra and will be laid on the table of the Lok Sabha.